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F.No.A-26014/48/2016-Ad.IIA
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise & Customs)

New Delhi, the 17th June, 2016.

NOTIFICATION No. 21/2016

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice for voluntary retirement of Shri S. Ravisankar, Assistant Commissioner from Indian Revenue Service (Customs & Central Excise) under Rule 48 of CCS (Pension) Rules, 1972 with effect from 29th July, 2016.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095528

(Notification No. 21/2016 (F.No.A-26014/48/2016-Ad.IIA dated 17th June, 2016.)

The Manager,
Government of India Press,
Faridabad (Haryana).

Copy to:-
1. Officer concerned.
2. The Chief Commissioner of Customs (Preventive), No.1, Williams Road, Cantonment, Tiruchirappalli – 620001. (Copy of vigilance status of the officer is enclosed).
3. PS to Chairman, CBEC/All Members (CBEC)/JS(Admin-EC)/DS(Ad.II)/DS(Ad.IIA&B)/DS(Ad.V).
4. ADG(HRM)-I/ADG(HRM)-II, Office of DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
5. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.

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